

List of Bills already assented to by the Hon'ble President

Sl. No.	Act No.	Short Title
1.	***	The Constitution (Eighty-fifth Amendment) Act, 2001.
2.	1 of 2002	The Essential Services (Maintenance) Ordinance Repeal Act, 2001.
3.	2 of 2002	The Appropriation (Railways) No.3 Act, 2001.
4.	3 of 2002	The Appropriation (Railways) No.4 Act, 2001.
5.	4 of 2002	The Appropriation (No.4) Act, 2001.
6.	5 of 2002	The Manipur Appropriation Act, 2001.
7.	***	The Constitution (Eighty-fourth Amendment) Act, 2001.
8.	6 of 2002	The Appropriation (Railways) Vote on Account Act, 2002.
9.	7 of 2002	The Appropriation (Railways) Act, 2002.
10.	8 of 2002	The Appropriation Act, 2002.
11.	9 of 2002	The Appropriation (No.2) Act, 2002.
12.	10 of 2002	The Appropriation (Vote on Account) Act, 2002.
13.	11 of 2002	The Uttar Pradesh Appropriation (Vote on Account) Act, 2002.
14.	12 of 2002	The Uttar Pradesh Appropriation Act, 2002.
15.	13 of 2002	The Jute Manufactures Cess (Amendment) Act, 2002.
16.	14 of 2002	The Inter-state Water Disputes (Amendment) Act, 2002.
17.	15 of 2002	The Prevention of Terrorism Act, 2002.
18.	16 of 2002	The Institutes of Technology (Amendment) Act, 2002.
19.	17 of 2002	The Passports (Amendment) Act, 2002.
20.	18 of 2002	The Appropriation (Railways) No.2 Act, 2002.
21.	19 of 2002	The Appropriation (No.3) Act, 2002.
22.	20 of 2002	The Finance Act, 2002.
23.	21 of 2002	The St. John Ambulance Association (India) Transfer of Funds (Repeal) Act, 2002.
24.	22 of 2002	The Code of Civil Procedure (Amendment) Act, 2002.
25.	23 of 2002	The Vice-President's Pension (Amendment) Act, 2002.
26.	24 of 2002	The All-India Institute of Medical Sciences (Amendment) Act, 2002.
27.	25 of 2002	The Constitution (Scheduled Castes) Order (Amendment) Act, 2002.
28.	26 of 2002	The Indian Succession (Amendment) Act, 2002.
29.	27 of 2002	The Tea Districts Emigrant Labour (Repeal) Repealing Act, 2002.
30.	28 of 2002	The National Institute of Pharmaceutical Education and Research (Amendment) Act, 2002.
31.	29 of 2002	The Salaries and Allowances of Officers of Parliament and Leaders of Opposition in Parliament (Amendment) Act, 2002.
32.	30 of 2002	The Sugar Development Fund (Amendment) Act, 2002.

33.	31 of 2002	The Salaries and Allowances of Officers of Parliament (Second Amendment) Act, 2002.
34.	32 of 2002	The Constitution (Scheduled Castes and Scheduled Tribes) Orders (Amendment) Act, 2002.
35.	33 of 2002	The Delimitation Act, 2002.
36.	34 of 2002	The Salary, Allowances and Pension of Members of Parliament (Amendment) Act, 2002.
37.	35 of 2002	The Haj Committee Act, 2002.
38.	36 of 2002	The Foreign Aircraft (Exemption from Taxes and Duties on Fuel and Lubricants) Act, 2002.
39.	37 of 2002	The Legal Services Authorities (Amendment) Act, 2002.
40.	38 of 2002	The Patents (Amendment) Act, 2002.
41.	39 of 2002	The Multi -State Co-operative Societies Act, 2002
42.	40 of 2002	The General Insurance Business (Nationalisation) Amendment Act, 2002.
43.	41 of 2002	The Delhi Municipal Corporation (Validation of Electricity Tax) Act and Other Laws (Repeal) Act, 2002.
44.	42 of 2002	The Insurance (Amendment) Act, 2002
45.	43 of 2002	The Delhi University (Amendment) Act, 2002
46.	44 of 2002	The Coast Guard (Amendment) Act, 2002
47.	45 of 2002	The National Co-operative Development Corporation (Amendment) Act, 2002.
48.	46 of 2002	The Appropriation (No.4) Act, 2002
49.	47 of 2002	The Appropriation (No.5) Act, 2002
50.	48 of 2002	The Appropriation (Railways) No.3 Act, 2002.
51.	49 of 2002	The Appropriation (Railways) No.4 Act, 2002.
52.	50 of 2002	The Petroleum (Berar Extension) Repeal Act, 2002.
53.	51 of 2002	The Homoeopathy Central Council (Amendment) Act, 2002.
54.	52 of 2002	The Indian Medicine Central Council (Amendment) Act, 2002.
55.	53 of 2002	The Imperial Library (Indentures Validation) Repeal Act, 2002.
56.	*****	The Constitution (Eighty-Sixth Amendment) Act, 2002.
57.	54 of 2002	The Securitisation and Re-Construction of Financial Assets and Enforcement of Security Interest Act, 2002.
58.	55 of 2002	The Negotiable Instruments (Amendment and Miscellaneous Provisions) Act, 2002.
59.	56 of 2002	The Salaries and Allowances of Officers of Parliament and Leaders of Opposition in Parliament (Second Amendment) Act, 2002 .
60.	57 of 2002	The Mysore State Legislature (Delegation of Powers)

		Repeal Act, 2002.
61.	58 of 2002	The Unit Trust of India (Transfer of Undertaking and Repeal) Act, 2002.
62.	59 of 2002	The Securities and Exchange Board of India (Amendment) Act, 2002.
63.	60 of 2002	The Delhi Metro Railway (Operation and Maintenance) Act, 2002.
64.	61 of 2002	The Constitution (Scheduled Castes) Orders (Second Amendment) Act, 2002.
65.	62 of 2002	The Consumer Protection (Amendment) Act, 2002.
66.	63 of 2002	The Merchant Shipping (Amendment) Act, 2002.
67.	64 of 2002	The Medical Termination of Pregnancy (Amendment) Act, 2002.
68.	65 of 2002	The Countess of Dufferin's Fund (Repeal) Act, 2002.
69.	66 of 2002	The Prevention of Food Adulteration (Extension to Kohima and Mokokchung Districts) Repeal Act, 2002.
70.	67 of 2002	The Appropriation (Railways) No.5 Act, 2002.
71.	68 of 2002	The North-Eastern Council (Amendment) Act, 2002.
72.	69 of 2002	The Suppression of Unlawful Acts Against Safety of Maritime Navigation and Fixed Platforms on Continental Shelf Act, 2002.
73.	70 of 2002	The Refugee Relief Taxes (Abolition) Repeal Act, 2002.
74.	71 of 2002	The Appropriation (No.6) Act, 2002.
75.	72 of 2002	The Representation of the People (Third Amendment) Act, 2002.
76.	1 of 2003	The Companies (Amendment) Act, 2002
77.	2 of 2003	The Cable Television Networks (Regulation) Amendment Act, 2002
78.	3 of 2003	The Transfer of Property (Amendment) Act, 2002
79.	4 of 2003	The Indian Evidence (Amendment) Act, 2002.